

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2150/2015

New Delhi this the 1st March, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Jyoti, aged about 27 years,
D/o Sh. Suresh Kumar,
R/o RZ-77B, Nanda Enclave,
Street No.3, Khaira Road,
Najafgarh Road, New Delhi.

...Applicant.

(By Advocate: Shri Sanjeet Ranjan for Shri M.K.Bhardwaj)

Versus

1. Delhi Police & Ors.
Through its Commissioner,
Delhi Police, PHQ, MSO Building,
ITO, New Delhi-2.
2. The Deputy Commissioner of Police,
Recruitment Cell, PHQ, MSO Building,
ITO, New Delhi-2. ...Respondents.

(By Advocate: Shri Amit Anand)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the arguing counsel for the applicant submits that the applicant is since no more, and, therefore, this case abates.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/

